

**APPLICATIONS PENDING WITH
GOVERNMENT FOR ISSUE OF
LICENCES FOR INDIGENOUS TRACTORS**

*310. DR. SALIG RAM:

SHRI KRISHAN KANT:

SHRI RAJENDRA
PRATAP SINHA:

SHRI ARJUN ARORA:

Will the Minister of INDUSTRIAL
DEVELOPMENT/

प्रौद्योगिक विकास मंत्री

be pleased to state:

(a) whether a large number of applica-
tions are pending with Government for the
issue of licences for the production of vari-
ous types of indigenous tractors; and

(b) if so, the reasons for which Govern-
ment have not been able to take a decision
in the matter?

THE MINISTER OF
INDUSTRIAL
DEVELOPMENT/

प्रौद्योगिक विकास मंत्री

(SHRI MOINUL HAQUE
CHOUDHURY):

(a) and (b) Out of the six parties who have
submitted applications for manufacture of
tractors of indigenous design, five have
been granted letters of intent. The
application of the sixth party is in an
advanced stage of consideration. The
letters of intent issued in the five cases
will be converted into industrial licences
after the proto-types of the tractors have
been found to be satisfactory as a result of
tests carried out at the Tractor Testing and
Training Station at Budni.

*311. [Transferred to the 10th August
1971.]

*312. [Transferred to the 12th August
1971.]

*313. [Transferred to the 22nd August
1971.]

**SURVEY REPORT ON BHADRACHALAM-
KOVVUR LINE**

*314. SHRI M. V. BHADRAM: Will
the Minister of
RAILWAYS/रेल मंत्री be
pleased to state:

(a) whether the survey report on
Bhadrachalam-Kovvur line has been
received by Government; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE
MINISTRY OF

RAILWAYS/रेल मंत्रालय में

* उपमंत्री (SHRI MOHD. SHAFI
QURESHI): (a) No, Sir.

(b) Does not arise.

(c) ') i i - ! (a)

**ELIGIBILITY OF UNTRAINED
TEACHERS FOR CLASSIFICATION AS
TRAINED TEACHERS**

*315. SHRI [AGDISH PRASAD
MA THUR: SHRI
CHANDRAMOULI JAGAR-

LA MUD I: DR. B. N. ANTANI: Will
the Minister of RAILWAYS/रेल मंत्री be
pleased to state:

(a) how many years of service an un-
trained teacher is required to put in before
being considered equivalent to a trained
teacher as per the existing Railway
Rules;

(b) what is the number of the teachers
who have been classified as trained
teachers by virtue of their completing
the prescribed period of service
during the last three
years;

(c) whether these teachers are
considered to be eligible for the posts
in higher grades also; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN
THE
MINISTRY OF
RAILWAYS/रेल मंत्रालय में

उपमंत्री (SHRI MOHD. SHAH

QURESHI): (a) For posts in scale Rs.
300-400 (Revised), an untrained
teacher who is M.A./M.Sc. should have 3
years' college experience or 7 years'
school experience and for posts in scale
Rs. 220-500. (Revised), an untrained
teacher who is B.A./B.Sc. should have 5
years' teaching experience.

(b) Information is being collected and
will be laid on the Table of the Sabha.

(c) Yes Sir, provided they possess the
requisite qualifications prescribed for the
posts in higher grades.

(d) Does not arise.

**REPORT OF COMMITTEE ON ANDHRA
SCIENTIFIC COMPANY**

*316. SHRI K. P.
MALLIKARJUNUDU:

SHRI M. V. BHADRAM: Will
the Minister of INDUSTRIAL
DEVELOPMENT/

प्रौद्योगिक विकास मंत्री

be pleased to state:

(a) whether any report has been
received by the Government of India from
the Committee set up under section 15 of
the Industrial Development and
Regulation Act in respect of the affairs of
the Andhra Scientific Company at
Machilipatnam in Andhra Pradesh; and

(b) if so, what action has been taken
thereon?

THE MINISTER OF
INDUSTRIAL

DEVELOPMENT/

प्रौद्योगिक विकास मंत्री

(SHRI MOINUL HAQUE
CHOUDHURY):

(a) Yes, Sir.

(b) The recommendation of the Investi-
gating Committee is under examination
of the Government.